SHRI K.C. RAMAMURTHY (Karnataka): Sir, I associate myself with the matter raised by the hon. Member.

SHRI SURESH GOPI (Nominated): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI VAIKO (Tamil Nadu): Sir, I support the Kasturirangan Committee and not the Gadgil Committee.

MR. CHAIRMAN: Now, Shri Vaiko to speak on the issue of proposed dumping of nuclear waste in the Kudankulam Atomic Plant.

SHRI VAIKO: Sir, kindly permit me to raise my Zero Hour mention tomorrow.

## Need for introduction and passing of the Women's Reservation Bill

SHRI SASMIT PATRA (Odisha): Mr. Chairman, Sir, I thank you for giving me this opportunity to speak in the Zero Hour on the Women's Reservation Bill.

Sir, people might be confused as to why I am raising the Women's Reservation issue. This was the first matter which I raised as my first submission on 8th of July, after I took oath on 4th July. Sir, the reason is that the Session is about to end in the next three days, and, even if it is extended, probably by this week. Sir, we have been passing many historic Bills. Today, we are talking about reorganization of Jammu and Kashmir, we are talking of scrapping of Article 370. We have done a lot of things. We have talked about Insolvency and Bankruptcy Code, we have talked about Motor Vehicles Bill, we have talked about Companies Amendment Bill and we have talked about a lot of other things but the fact is that the issue of empowerment of women, on which all the political parties went to election this year, is sadly forgotten. I would take this opportunity to remind the Government, though it is a historic day in terms of Jammu and Kashmir, fifty per cent of India still needs Women's Reservation Bill for the sake of women's empowerment.

Sir, as I also mentioned in my first submission on 8th of July, and, I thank you for your appreciation, how long we will have to wait for the Women's Reservation Bill? Will it again come to the House around the elections in 2024? Therefore, may I request, through you, to the Government, while it wants to create history on various fronts, and, rightly so, I do not deny them that, let them make history by, at least, providing an

[Shri Sasmit Patra]

assurance to the House that yes, if not in this Session, at least, in the Winter Session, the Women's Reservation Bill will come? That would be truly historic, and, that would be women's empowerment in true sense. Thank you.

SHRI VAIKO: Sir, I associate myself with the matter raised by the hon. Member.

SHRI K.C. RAMAMURTHY (Karnataka): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI PRASANNA ACHARYA (Odisha): Sir, I also associate myself with the matter raised by the hon. Member.

श्री पी.एल. पुनिया (उत्तर प्रदेश): महोदय, मैं भी स्वयं को इस विषय के साथ संबद्ध करता हूँ।

श्री सुशील कुमार गुप्ता (राष्ट्रीय राजधानी क्षेत्र दिल्ली): महोदय, मैं भी स्वयं को इस विषय के साथ संबद्ध करता हूँ।

श्रीमती सरोजिनी हेम्ब्रम (ओडिशा): महोदय, मैं भी स्वयं को इस विषय के साथ संबद्ध करती हूँ।

SHRI A.K. SELVARAJ (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

SHRIMATI VIJILA SATHYANANTH (Tamil Nadu); Sir, I also associate myself with the matter raised by the hon. Member.

श्रीमती झरना दास बैद्य (त्रिपुरा): महोदय, मैं भी स्वयं को इस विषय के साथ संबद्ध करती हूँ।

श्रीमती अम्बिका सोनी (पंजाब): महोदय, मैं भी स्वयं को इस विषय के साथ संबद्ध करती हूँ। श्री आर.के. सिन्हा (बिहार): महोदय, मैं भी स्वयं को इस विषय के साथ संबद्ध करता हूँ।

श्री सभापतिः ठीक है, slips लिखकर भेज दीजिए। श्री सी.एम. रमेश। सुश्री सरोज पाण्डेय। जो अपना नाम देते हैं, वे हाउस में रहते हैं और फिर बीच में चले जाते हैं, इन लोगों को थोड़ा मोती लाल वोरा जी को देखकर सीखना चाहिए। I was really worried in the morning when all our Congress friends were squatting here, the old man because he could not sit, kept standing there. I was feeling sorry for him. But, still he was there. Even now, he is here. We should all really emulate such examples of senior people for becoming a good Parliamentarian. Now, Shri Ram Kumar Kashyap.